

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:65
ANSWERED ON:02.03.2007
INTERIM RELIEF TO CENTRAL GOVERNMENT EMPLOYEES
Fanthome Shri Francis;Rathod Shri Harisingh Nasaru

Will the Minister of FINANCE be pleased to state:

- (a) the number of meetings of the Sixth Central Pay Commission held so far;
- (b) whether any decision has been taken regarding the grant of Interim Relief to the Central Government Employees;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor and the time by which a decision is likely to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI P. CHIDAMBARAM)

(a) to (d) A Statement is laid on the table of the house.

STATEMENT REFERRED TO WITH REGARD TO REPLY TO PARA (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 65 FOR ANSWER ON 2ND MARCH, 2007

As on 26.2.2007, the Sixth Central Pay Commission had held 8 meetings, which include its hearings of Unions/Associations of Central Government employees. The Terms of Reference of the Sixth Pay Commission include examination of desirability and the need to sanction any interim relief till the time the recommendations of the Commission are made and accepted by the Government.

The Government will take a decision on grant of interim relief to Central Government employees, after a recommendation in this regard is received from the Pay Commission.